

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3384 TO BE ANSWERED ON: 01.04.2025**

**Revival of Madras Fertilizers Ltd.**

**3384. DR. ANBUMANI RAMADOSS:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government is aware that the reviving of Madras Fertilizers Limited in Tamil Nadu is pending for more than a decade;
- (b) if so, the details thereof and reasons therefor; and
- (c) the details of the steps taken and to be taken by Government like waiver of interest, financial support by providing interest free loans etc., to resolve the above said issue?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

(a ) to (c) : Madras Fertilizers Limited is having an operating Urea Plant. Hence, the question of revival of MFL does not arise. However, MFL had submitted a financial restructuring proposal for consideration. Meanwhile, the New Public Sector Enterprise (PSE) Policy for *Atmanirbhar Bharat*, as notified by the Ministry of Finance, Department of Investment and Public Asset Management, *vide* OM No. 3/3/2020-DIPAM-II-B (E), dated 04.02.2021, was introduced. Presently, MFL has to submit the revised proposal for financial restructuring.

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